

THE GAUHATI HIGH COURT
(THE HIGH COURT OF ASSAM:NAGALAND:MIZORAM & ARUNACHAL PRADESH)
KOHIMA BENCH

ORDER

Dated Kohima, the 26th June, 2020.

NO.HC(K)13/2012/Estt/ 1086 / :: In continuation of Office Order No. 26 dated 15.05.2020 of the Principal Seat, it is hereby directed that any employee and/or person associated with the Gauhati High Court shall immediately inform **Dr. N. Renthungo Jungio, Court Officer, Contact No. 9436421667(M), whenever the area where he/she resides falls within the 'Containment Zone' as declared by the Government of Nagaland from time to time.** In terms of Office Order No. 26 dated 15.05.2020, such persons shall not enter into the High Court complex.

On receipt of information on the mobile number given above, such employees/persons staying within the "Containment Zone" would be derostered from duty.

Sd/-

(NEIKO AKAMI),NJS

Registrar

Gauhati High Court Kohima Bench.

Memo No. HC(K)13/2012/Estt/ 1106 / :: Dt. Kohima, the 26th June, 2020.

Copy to:-

1. The P.S to Hon'ble Mr. Justice Nani Tagia for kind information of his Lordship.
2. The P.S to Hon'ble Mr. Justice S. Hukato Swu for kind information of his Lordship.
3. The President, High Court Bar Association, Kohima with a direction to inform all Bar members.
4. The Sr. Addl. Advocate General, Nagaland, Kohima.
5. The Addl. Advocate General, Nagaland, Kohima.
6. The Joint Registrar, Gauhati High Court Kohima Bench.
7. The Librarian-cum-Research Officer
8. The Deputy Registrar(Judicial), Kohima Bench
9. The Assistant Registrar (Admn. & Protocol)/Judicial, Kohima Bench.
10. The Administrative Officer (Judicial), Bench, Filing, Accounts and Establishment.
11. The Deputy Librarian, Kohima Bench
12. The Assistant Protocol Officer, Kohima Bench
13. The Systems Officer, Kohima Bench
14. The Programmer, Kohima Bench
15. The Court Officer, Kohima Bench for information and necessary action.
16. The Registrar's section
17. The Order Book.

(RAJEN LUNG)

Deputy Registrar(Admn. & Protocol)
Gauhati High Court Kohima Bench.